

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).7296/2006

G.SURYAKUMARI & ANR.

Petitioner(s)

VERSUS

B.CHANDRAMOULI & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 06/01/2009 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Promila,Adv.

For Respondent(s)

Mr. Sridhar Potaraju,Adv.

Mr. S. Thananjayan ,Adv

UPON hearing counsel the Court made the following  
ORDER

No counter affidavit is filed by respondent Nos. 1 to 3.

List before the Hon'ble Court.

(M.P.BHADRAN)  
Registrar